

up your mind you can listen to Mr. Jyotirmoy Bosu.

MR. SPEAKER: No, Sir.....
(Interruptions) Question No. 680
DR. Vasant Kumar Pandit.

श्री रामावतार झिन्डी (पटना) : बिना
सूने हुए कब्रोट आप कैसे दीजिएगा ? बात
तो सुन लीजिए ।

SHRI JYOTIRMOY BOSU: Sir, we
require your protection...

MR. SPEAKER: I will give you
in ample measure. You will have it
in ample measure. The Home Minis-
try's Demands are coming. You will
have a full discussion. I can
guarantee. (Interruptions)

SHRI JYOTIRMOY BOSU:
You kindly understand the point.

MR. SPEAKER: Question No. 680.

DR. VASANT KUMAR PANDIT:
Question No 680.

MR. SPEAKER: No question of
debate here on the floor of this House.

SHRI JYOTIRMOY BOSU:
What is that?

MR. SPEAKER: No discussion on
388. Dr. Pandit (Interruptions)

MR. SPEAKER: Dr. Pandit.

(Interruptions)

SHRI JYOTIRMOY BOSU:
Sir, I want to say something...

MR. SPEAKER. You will have
ample time when the Home Minis-
try's demands come.

SHRI JYOTIRMOY BOSU:
"It should be discussed to-day. I
submit, I have given....

MR." SPEAKER: Not under this
pretext. No, no.

SHRI JYOTIRMOY BOSU:
Why impute motives to me? No
pretext. Why should it not be dis-
cussed? You can cast aspersion on
my integrity, I must remain silent?

MR. SPEAKER: No aspersion.
With all humility and honour to all
hon. Members I cast no aspersions.

SHRI JYOTIRMOY BOSU:
I should remain सूनी गड़िया
know, Sir, what it means..

PROF. K. K. TEWARY (Buxar):
I rise on a point of order under rule
32 specifically. (Interruptions)

SHRI JYOTIRMOY BOSU:
I should remain सूनी गड़िया ? यों

PROF. K. K. TEWARY: On a
point of order...

MR. SPEAKER: In question
hour even that is not allowed. This
is Question Hour. I have already
given my direction. Prof. Tewary, I
know my job. Now, Dr. Pandit.

SHRI JYOTIRMOY BOSU:
Sir if the matter has not been extre-
mely serious.... (Interruptions) I
tell you, the Central Government...
(Interruptions)**

MR. SPEAKER: No no. Not
allowed. Dr. Pandit.

ORAL ANSWERS TO QUESTIONS

Plan for augmenting Area under Irrigation

*680. DR. VASANT KUMAR PAN-
DIT: Will the Minister of IRRIGA-
TION be pleased to state:

**Not allowed.

(a) whether Government have finalised a Rs. 12000 crore plan for augmenting the area under irrigation in the country;

(b) whether State-wise Sub-Plan has also been formulated and if so, the additional area that is proposed to be covered by irrigation in Madhya Pradesh during the next five years; and

(c) whether special attention is proposed to be given to backward and drought prone areas of M.P.

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes, Sir. The Sixth Five Year Plan with an outlay of Rs. 11,115 crores has been finalised for augmenting the area under irrigation in the country.

(b) and (c) Yes, Sir. An additional potential of over one million hectares is proposed to be created in Madhya Pradesh during the next five years. This includes areas in drought prone and backward region of the State.

SHRI MANI RAM BAGRI:

श्री मनोराम बागड़ी : अध्यक्ष जी, एक हीरजन जल नदारी का एक मंत्री पीटे
(व्यवधान)

MR. SPEAKER:

अध्यक्ष महोदय : अगर कोई कृषक गड़बड़ करता है तो पकड़ा जायेगा और जमाना बदनामी होगी ।

श्री मनोराम बागड़ी : कम से कम मंत्रियों का तो . . . (व्यवधान)

(Interruptions)

MR. SPEAKER: Nothing is going on record.

(Interruptions)**

Now, Dr. Pandit.

DR. VASANT KUMAR PANDIT: Mr. Speaker, Sir, I hope, the Government agree that the intensive irrigation is the only answer for raising the food production and holding the price-line. . . (Interruptions)*

11-14 (Shri Mani Ram Bagri and Shri Jaipal Singh Kashyap then left the House.)

MR. SPEAKER: Dr. Pandit.

DR. VASANT KUMAR PANDIT: Mr. Speaker Sir, I am confident that the Government agree that intensive irrigation is the only answer for increased food production and for holding the price-line. In the Sixth Five Year Plan which is put before us, you are going to accelerate the speed of ongoing projects, and also intensify the activity as far as irrigation is concerned. My question is about removing regional imbalances in the country. What specific steps beyond stepping up the ongoing projects Government plans for bringing non-cultivable land under cultivation? Would the hon. Minister give us the figures as to how much land which is not cultivated today will be brought under cultivation in the Sixth Five Year Plan? Further, what other minor irrigation schemes you have planned so that irrigation could reach tribal, backward and under-developed areas?

SHRI Z. R. ANSARI: The hon. Member will appreciate that Government is taking steps to step up the irrigation potential and in the Sixth Five Year Plan we have an outlay of Rs. 11,958 crores which is almost equal to the expenditure incurred on irrigation during the last thirty years. This just shows the interest which the

**Not Recorded.

[Shri Z. R. Ansari]

Government of India is taking in stepping up the irrigation potential. As far as on-going projects are concerned the Government of India is of the view that State Governments should complete on-going projects on priority basis and they should be cautious in taking up new schemes taking into account the overall resources of the State. Sometimes because of the local political pressures the State Governments take up new schemes which mar the progress of the on-going projects. This is unfortunate.

Sir, we have also adopted certain strategies for the Sixth Five Year Plan and in that strategy for the Sixth Five Year Plan it is mentioned that on-going projects will be taken up on priority basis and some initial action should be taken on a few selected projects which can create irrigation potential in a big way. Another point is that we should give more emphasis on ensuring better utilisation of the capacities which are being created. These are the strategies which we proposed in the Sixth Five Year Plan. Proper distribution of water is also one of the strategies which we have taken and so on and so forth.

DR. VASANT KUMAR PANDIT: As far as irrigation is concerned, I have noted the Government's helplessness to bring the States in line with the Government's thinking. There, my specific question is whether the Government will establish a Water Development Authority for the whole country which can monitor State projects and also see that the Government's guidelines are properly utilised. This can be done by an overall monitoring authority. I do not think that the irrigation projects which you propose to take in future would go ahead and reach the target.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): We keep the imbalance in view when for-

mulating our plans and making provision for outlay in the case of Madhya Pradesh also, we have already taken into account the irrigation potential so far created. Madhya Pradesh is one of the States which has not made good progress in the past. Out of the total crop area irrigation has been provided only just to over 10 per cent of the area and out of the ultimate irrigation potential in Madhya Pradesh, only about 30 per cent has so far been created. But keeping all that in view, during the current 6th Five Year Plan, we have already cleared projects which will add about 34 per cent more to the irrigated areas in Madhya Pradesh as compared to a total of about 24 per cent additional area under irrigation that is sought to be created.

DR. VASANT KUMAR PANDIT: My specific question was whether the Government was thinking of appointing an All India Water Development and Monitoring Authority so that the plans could be speeded up. Let him say 'Yes' or 'No'.

श्री शिवकुमार सिंह ठाकुर : माननीय मंत्री जी ने अपने उत्तर में बतलाया है कि अगले 5 वर्षों के दौरान 1 मिलियन हेक्टेयर भूमि में अतिरिक्त सिंचाई होगी। मैंने एक स्टार्ड प्रश्न पूछा था, लेकिन समय न होने के कारण उत्तर नहीं आ पाया। मैं जानना चाहता हूँ—क्या अपर-ताप्ती-वैली प्रोजेक्ट, जो महाराष्ट्र और मध्य प्रदेश की ज्वाइन्ट स्कीम है और जिस का 8 साल पहले सर्वे भी हो चुका है, क्या वह स्कीम, प्लान में शामिल होगी ?

अध्यक्ष महोदय : आप वह सवाल पूछिये जिस का वह उत्तर दे सकें। इस के लिये आप लिख कर भेज दीजिये। मैं सम्झता हूँ—इस का वे इस वक्त जवाब नहीं दे पायेंगे।

श्री शिवकुमार सिंह ठाकुर : मंत्री तो एक छोटा सा सवाल है—क्या अपर-ताप्ती-वैली प्रोजेक्ट इस में शामिल किया है ?

SHRI Z. R. ANSARI: Sir, I require notice for that.

13
MR. SPEAKER: That is what I told him.

श्री धीनक लाल मंडल : मंत्री महोदय ने अभी बतलाया कि सिंचाई योजना राज्य का विषय है। इसी सदन में माननीय मंत्री महोदय ने एक प्रश्न के उत्तर में कहा था कि बिहार की पश्चिमी कोसी नहर को मॉनिटर करने के लिये एक दल बनाया जायगा या एक कमटी बनाई जायागी जिस में बिहार के मुख्य मंत्री या सिंचाई मंत्री होंगे और केन्द्र के सिंचाई मंत्री होंगे। अभी तक इस सम्बन्ध में कोई प्रगति हुई है या नहीं?—इस की जानकारी मुझे नहीं है। मैं जानना चाहता हूँ....

अध्यक्ष महोदय : क्या इस प्रश्न का कोई जवाब है ?

RAO BIRENDRA SINGH: The question was in a general form and particularly the information asked for in respect of Madhya Pradesh had been replied to. But if the hon. Member wants to know the latest position about any proposal in respect of Bihar, I require time for that.

Medium of Instruction

*681. SHRI SAIFUDDIN CHOUHDURY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government have any clear cut policy as to what should be the medium of instruction at all levels of education; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) and (b) The National Policy Resolution on Education (1968) *inter alia* states that the regional languages are already in use as media of education at the primary and secondary stages. Urgent steps should be taken to adopt them as media of education in the university stage.

SHRI SAIFUDDIN CHOUHDURY: The reply given by the hon. Minister

14
shows that the Government has failed to develop our mother-tongues as the media of education at all levels. This is the 34th year of independence. There are provisions in the Constitution to the effect that the linguistic minorities would be given proper attention. The Government has, however, failed to take up the question of education through mother-tongue properly. There are instances like the Adivasis in Santhal area demanding for long that they must be given a written script. Now, the left Government in West Bengal has provided them with Alchiki. The Tripura left Government has also given Kokbrak script to the Tripura tribals. There are tribals in Manipur as also Nepali speaking tribals, but no attention is being paid to them. Will the Government see that all the mother-tongues of different language-speaking people of our country will be developed on an equal basis as equal and for that matter will they appoint a National Commission for Development of Languages, which must be a statutory body? Will the Government consider this suggestion?

MR. SPEAKER: You are only making a suggestion, not asking a question.

SHRI S. B. CHAVAN: The medium of instruction is a State subject. The National Policy Resolution on Education (1968) makes it absolutely clear that at the primary and secondary stage the mother-tongue should be the medium of instructions, and even at the University level if it can be pursued, that should be encouraged. That is the policy which, in fact, has been enunciated but that does not necessarily mean that the languages which are considered important internationally also should be discouraged. That is not the policy.

SHRI SAIFUDDIN CHOUHDURY: My question has not been answered. This is the 34th year of independence. The hon. Minister said that at the University level, the medium of education is not the mother-tongue. Why is it so? There is discrimination also in this respect. Some languages are not given proper attention. This is